

Inclusion of Employees' Representative on K.V.S. Board of Governors

*301. SHRI LOKANATH CHOU-DHURY:

SHRI RAMASHRAY PRA-SAD SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Kendriya Vidyalaya Sangathan in the 54th meeting of its Board of Governors decided in principle to include employees' representatives on the Kendriya Vidyalaya Sangathan and its Board of Governors;

(b) if so, whether the modalities thereof have been worked out; and

(c) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) The modalities of representation are to be decided in consultation with the representatives of the Associations. Suggestions in this regard have been invited from them, but not all of them have given their suggestions.

Joint Consultative Machinery for Kendriya Vidyalaya Sangathan

*302. DR. SUDHIR RAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the impasse centring round formation of Council provided for the in the Scheme of Joint Consultative Machinery for Kendriya Vidyalaya Sangathan has since been removed;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Scheme of Joint Consultative Machinery has been adopted by the Kendriya Vidyalaya Sangathan, providing for seven representatives from the Staff side. There has been lack of agreement regarding representation of the various associations within the provision for representation on the Staff side, due to which it has not been possible to implement the Scheme of Joint Consultative Machinery.

[*Translation*]

Incentives for Encouragement to sports

*303. SHRI TEJ NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether incentives are given by the Union Government for encouragement to sports; and

(b) if so, the details of such incentives given during 1990 and 1991?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes Sir.

(b) The following incentives were provided to Sports-persons during 1990 and 1991 (till date):—

- (i) Free boarding/lodging, coaching and training to the Sports-persons, who are likely to participate in International sports events. These Sportspersons are also given Personal Sports Kit. To and fro rail fare for attending the Coaching Camps were also reimbursed.
- (ii) Sportspersons, who win medals in specified International events like Olympics, World Championships, Asian Games, Asian Championships, Commonwealth Games, Commonwealth Championships, are given Special Awards in the shape of cash/Unit Trust of India Cer-